



2025:DHC:3460-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

*Date of decision: 08.05.2025*

+ W.P.(C) 484/2025

UNION OF INDIA AND ANOTHER .....Petitioners

Through: Mr. Ruchir Mishra, Mr. Sajiv  
Kumar Saxena, Mr. Mukesh  
Kumar Tiwari, Ms. Poonam  
Shukla and Ms. Reba Mishra.  
Advocates.

versus

HEMANT KUMAR .....Respondent

Through: Nemo

**CORAM:**

**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**HON'BLE MS. JUSTICE RENU BHATNAGAR**

**NAVIN CHAWLA, J. (Oral)**

**CM APPLs. 2240-41/2025 (Exemption)**

1. Allowed, subject to all just exceptions.

**CM APPL. 2242/2025**

2. This is an application seeking permission to file a lengthy synopsis and list of dates.

3. For the reasons stated in the application, the same is allowed, and the lengthy synopsis and list of dates are taken on record.

4. The application is disposed of.

**W.P.(C) 484/2025 & CM APPL. 2239/2025.**

5. This petition has been filed by the petitioners, challenging the

